

**F. No. J-11017/10/2016-Judicial**  
**Government of India**  
**Ministry of Law and Justice**  
**Department of Legal Affairs**  
**Judicial Section**


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Shastri Bhawan, New Delhi,  
Dated 10<sup>th</sup> October, 2017

**ORDER**

The President is pleased to accept the resignation of **Shri Chandan Kallaiaah**, Central Government Counsel for the High Court of Karnataka at Bangalore with effect from 31.08.2017, consequently, his name occurring at Sr. No. 31 in the table of Central Govt. Counsel for the High Court of Karnataka at Bangalore, in order No. 36(12)/2015-Judl. dated 22.07.2015, stands deleted.

2. Hindi version of this order will follow.

  
(Inder Kumar) 10-10-17  
Additional Secretary

**Copy for information to:**

1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary.
2. Shri Prabhuling K. Navadgi, Addl. SGI, High Court of Karnataka.
3. The Incharge, Branch Secretariat at Bengaluru (Karnataka).
4. Shri Krishna S. Dixit, Asst. SGI, High Court of Karnataka at Bangalore.
5. Shri K. B. Navalgimath, Asst. SGI, High Court of Karnataka, Bench at Dharwad.
6. Shri S. S. Aspalli, Asst. SGI, High Court of Karnataka, Bench at Kalaburagi (Gulbarga).
7. The Registrar, High Court of Karnataka at Bangalore.
8. Shri Chandan Kallaiaah, Advocate, # A, 2<sup>nd</sup> Floor, Rama Residency, 37/38, Hospital Road, Shivaji Nagar, Bangalore-560001.
9. Hindi unit, D/o Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.

  
(D. Srinivas)  
Section Officer (Judicial)  
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